

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/142/2016
NAME OF THE PETITIONER(S) : SACMI COOPERATIVE MECCANICI IMOLA
SOCIETA COOPERATIVA
NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

HARSHINI J
for (RAJ THABARA)

counsel for the
respondents

ORDER

(Signature)

No representation on behalf of the petitioners. Ms J Harshini, counsel for respondents present and submitted that settlement talks are still in progress and sought time for reporting the final outcome after receiving instructions from the clients. Time extended at request. Put up on 14.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)